

ITEM NO.6

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

WITH

Crl.A. No. 1754/2022 (II)

Crl.A. No. 1554/2022 (II)

Date : 19-04-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Aftab Ali Khan, AOR
Mr M.Z.Choudhary, Adv.
Mr Tabaraq Hussain, Adv.
Mr Shahbaz, Adv.

Ms Rajshree Singh, Adv.
Mr Navin Kumar Jha, Adv.
Mr. T. N. Singh, AOR

For Respondent(s)

Mr. Aftab Ali Khan, AOR
Mr M.Z.Choudhary, Adv.
Mr Tabaraq Hussain, Adv.
Mr Shahbaz, Adv.

Ms Rajshree Singh, Adv.
Mr Navin Kumar Jha, Adv.
Mr. T. N. Singh, AOR

Mr. Sanjay Kumar Tyagi, AOR
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Kamal Kumar Pandey, Adv.

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Mr. Abhishek Choudhary, Adv.
Ms. Aakansha Singh, Adv.
Mr. Pawan, Adv.

Mr. T. N. Singh, AOR

UPON hearing the counsel, the Court made the following
O R D E R

All matters

Respondent nos. 1 and 2 are duly represented.

Original records have been received from the High Court and
Trial Court.

Ld. Counsel for the appellant to serve copy of the petition
to the ld. Counsel for respondent no.2 in CrI.A. No. 1754/2022,
as prayed.

Parties may file additional documents, if any.

Registry to process the matters for listing before the
Hon'ble Court as per rules.

ATUL M. KURHEKAR
Registrar